

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
STARRED QUESTION NO.219
TO BE ANSWERED ON 15TH MARCH, 2023**

DUES OF SUGAR MILLS TO FARMERS

***219. MS. DEBASREE CHAUDHURI:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the total dues owed to farmers by sugar mills in Uttar Pradesh during the last five years, year and district-wise;**
- (b) whether the payments to sugarcane growing farmers by sugar mills have been delayed by more than a year and if so, the details thereof;**
- (c) whether any directions have been issued to the State Government of West Bengal to ensure timely payments to sugarcane farmers; and**
- (d) if so, the details thereof, if not, the reasons therefor?**

**A N S W E R
MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD
& PUBLIC DISTRIBUTION AND TEXTILES
(SHRI PIYUSH GOYAL)**

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO.219 FOR ANSWER ON 15.03.2023 IN THE LOK SABHA.

(a) and b): As per the information received from Uttar Pradesh Government, total dues owed to farmers by sugar mills in Uttar Pradesh during the last 5 years, district-wise is at Annexure. The total cane price payment made between year 2017 to till now is Rs. 2,00,404.18 Crores ,against the total dues of Rs. 2,00,719.38 Crores. Thus, 99.84% cane dues have been cleared by sugar mills. In respect of Uttar Pradesh, more than 99.97% cane dues of farmers against sugar mills have been paid for sugar season 2020-21 and earlier seasons. For previous season 2021-22, more than 99.18 % cane dues have been paid to farmers. However, in a few cases where payment to farmers have been delayed by sugar mills, State Government is pursuing with the concerned sugar mills to clear the same at the earliest.

(c) and d): In respect of West Bengal, no sugar mill is operational in the State, and therefore there is no issue of pending dues.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE STARRED QUESTION
NO. *219 DUE FOR ANSWER ON 15.03.2023 IN THE LOK SABHA

(Position as on 09.03.2023)

Statement showing total dues owed to farmers by sugar mills in Uttar Pradesh during the last 5 years, district-wise															
S.No.	Crushing Season	Cane dues payable on the basis of SAP (in Cr. Rs.)	Paid (in Cr. Rs.)	Arrear (in Cr. Rs.)	District – Pending Amount										
1	2017-18	35463.71	35444.06	19.65	Basti – 19.65 Cr.										
2	2018-19	33048.06	33048.06	0	-										
3	2019-20	35898.85	35898.85	0	-										
4	2020-21	33014.44	33005.52	8.92	Maharajganj – 8.92 Cr.										
5	2021-22	35201.34	34914.68	286.63	<table border="1"> <tr> <td>Kushinagar</td> <td>39.31 Cr.</td> </tr> <tr> <td>Maharajganj</td> <td>7.47 Cr.</td> </tr> <tr> <td>Baghpat</td> <td>139.78 Cr.</td> </tr> <tr> <td>Gonda</td> <td>19.72 Cr.</td> </tr> <tr> <td>Lakhimpur Kheri</td> <td>80.35 Cr.</td> </tr> </table>	Kushinagar	39.31 Cr.	Maharajganj	7.47 Cr.	Baghpat	139.78 Cr.	Gonda	19.72 Cr.	Lakhimpur Kheri	80.35 Cr.
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